

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2982

ANSWERED ON:27.08.2013

NATIONAL COMMISSION FOR BACKWARD CLASSES

Bhujbal Shri Sameer ;Dhruvanarayana Shri R. ;Dias Dr. Charles;J Helen Davidson;Krishnaswamy Shri M.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of reports/complaints received by the Government in regard to irregularities in the functioning of the National Commission for Backward Classes (NCBC) during each of the last three years and the current year along with the action taken by the Government in each of such cases, so far;
- (b) whether the Government has finalized the proposal for providing more powers to the National Commission for Backward Classes on the lines of the National Commission for Scheduled Castes;
- (c) if so, the details and the present status thereof; and
- (d) if not, the time by which it is likely to be finalized?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) The National Commission for Backward Classes (NCBC) has been functioning as per its mandate laid down in the NCBC Act, 1993. Recently, complaints of alleged irregularities in the functioning of the Commission have been received in the Ministry which are being looked into.
- (b) to (d) A proposal to further empower the National Commission for Backward Classes is at present under examination.